

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5545 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rajiv Ranjan Sharma & Anr. Vs. Vikas Gopichand Khiyani	Darpan Jain
2.	I.A. No. 5546 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Duke Fashions (India) Ltd. Vs. Pramod Kumar Misra, Liquidator of Venus Garments (India) Limited & Ors.	Vaibhav Sharma
3.	I.A. No. 5547 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kiran Hariraj Vishwakarma & Anr Vs. Vikas Gopichand Khiyani	Darpan Jain
4.	I.A. No. 5551 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kotak Mahindra Bank Limited Vs. Anil Tayal	Gulshan Kr. Sachdev
5.	I.A. No. 5602 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nitin Mittal Vs. Ritesh R Mahajan (Resolution Professional Of Evirant Constructions Private Limited) & Ors.	Suyash Pande

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Assistant Registrar**